

**FIR No.43/2018**  
**PS Sadar Bazar**  
**State v. Shakir**  
**U/s 302/120B/34 IPC & 25 Arms Act**

14.08.2020


Present: Sh. K.P.Singh, Ld. Addl. PP for State (through video conferencing)

Sh. Diwanshu Sehgal, counsel for accused-applicant (through video conferencing)

This an application for interim bail on behalf of accused-applicant Shakir in case FIR No. 43/2018 on the ground of illness of his father.

Reply filed. Arguments Heard.

For orders put up on 18.8.2020.

  
(Neelofer Abida Perveen)  
ASJ (Central) THC/Delhi  
14.08.2020